

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

39. IA/294/2021, IA/2490/2020  
& IA/2663/2021 C.P. (IB)/236(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.09.2022.**

NAME OF THE PARTIES: Shivkumar Suppliers  
Vs.  
Madhur NourishmeNT Products LLP

SECTION: 9 of IBC 2016

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**ORDER**

**IA 294 of 2021 & 2490 of 2020:-** The hard copy of the Petition is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Petition to this Bench before the next date of hearing on **03.11.2022.**

SD/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

SD/-  
H. V. SUBBA RAO  
Member(Judicial)

/NT/